

**Office of the Principal District Judge-cum-Chairman,
District Legal Services Authority, Jamtara.**

Dated: Jamtara, the 2nd Day of January, 2016.

Office Order No. /2016.

In the light of Letter No. 4439 dated 05.12.2015 of Jharkhand State Legal Services Authority, Ranchi, a Training Team of following persons is being constituted to impart training of seven schemes of NALSA to the members of each team. Members of Training Team will impart training about the relevant provisions of Constitution of India, Legal Services Authority Act 1987, NALSA Regulation and Schemes, important judgments, Law related to the Schemes of NALSA, Various Welfare Schemes of Central and State Government related to seven NALSA Schemes. Detailed training programme of two days is scheduled on 9th and 10th January, 2016 is attached herewith. Separate training programme for each team will be conducted on 17.01.2016.

Training Team will comprise of following members.

- (1) Sri Vijay Kumar, District and Addl. Sessions Judge I, Jamtara,
- (2) Sri Siddharth Mandal, District and Addl. Sessions Judge II, Jamtara,
- (3) Sri Syed Salim Fatmi, Chief Judicial Magistrate, Jamtara,
- (4) Sri Sujit Kumar Singh, A.C.J.M. Cum Civil Judge (Sr. Div.) I, Jamtara,
- (5) Sri Prabhakar Singh, Civil Judge (Sr. Div.) III cum Secretary, D.L.S.A.
- (6) Sri Chowdhary Ahsan Moiz, Sub-Divisional Judicial Magistrate, Jamtara,
- (7) Sri Manoranjan Kumar, Principal Magistrate, J.J.B., Jamtara,
- (8) S.D.P.O., Jamtara,
- (9) Smt. Aloka Kumari Choudhary, C.D.P.O., Jamtara,
- (10) Dr. Dinesh Kumar Akhori, Medical Officer, Jamtara,
- (11) Sri Vijay Kumar Verma, D.W.O., Jamtara,

- (12) Sri Sanjay Kumar Srivastava, Superintendent, Excise Department
Jamtara
- (13) Sri Saumitra Sarkar, Senior Advocate, Jamtara
- (14) Sri Rajendra Sharma, Secretary, Red Cross Society, Jamtara
- (15) Sri Satya Prakash Katyayan, Member P.L.A. Jamtara
- (16) Sri Safdar Ali Naiyar, Probationer Civil Judge, and (17) Sri Rajendra Prasad, Probationer Civil Judge will assist Training Team in entire Training Programme. Persons concerned will impart training as per topics given in detailed training module. Secretary D.L.S.A., Jamtara, Judge-in-charge, Civil Court, Jamtara and Court Manager, Civil Court, Jamtara will make all necessary arrangements for training programme.

Inform all concerned.

**Principal District and Sessions Judge -cum-
Chairman, District Legal Services Authority,
Jamtara.**

Memo No.

Dated , Jamtara . 2nd January, 2016.

Copy Sent to :-

- (1) Sri Vijay Kumar, District and Addl. Sessions Judge I, Jamtara,
- (2) Sri Siddharth Mandal, District and Addl. Sessions Judge II, Jamtara,
- (3) Sri Syed Salim Fatmi, Chief Judicial Magistrate, Jamtara,
- (4) Sri Sujit Kumar Singh, A.C.J.M. Cum Civil Judge (Sr. Div.) I, Jamtara,
- (5) Sri Prabhakar Singh, Civil Judge (Sr. Div.) III cum Secretary, D.L.S.A.,
Jamtara.
- (6) Sri Chowdhary Ahsan Moiz, Sub-Divisional Judicial Magistrate, Jamtara,
- (7) Sri Manoranjan Kumar, Principal Magistrate, J.J.B., Jamtara,

- (8) S.D.P.O., Jamtara,
- (9) Smt. Aloka Kumari Choudhary, C.D.P.O., Jamtara,
- (10) Dr. Dinesh Kumar Akhori, Medical Officer, Jamtara,
- (11) Sri Vijay Kumar Verma, D.W.O., Jamtara,
- (12) Sri Sanjay Kumar Srivastav, Superintendent, Excise Department, Jamtara,
- (13) Sri Saumitra Sarkar, Senior Advocate, Jamtara
- (14) Sri Rajendra Sharma, Secretary Red Cross Society, Jamtara
- (15) Sri Satya Prakash Katyayan, Member P.L.A. Jamtara
- (16) Sri Safdar Ali Naiyar, Probationer Civil Judge, and
- (17) Sri Rajendra Prasad, Probationer Civil Judge.

For information and needful.

Secretary,
D.L.S.A., Jamtara.